

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:4688

ANSWERED ON:04.05.2012

PMEYSA

Khair Shri Chandrakant Bhaurao;Tandon Annu

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details and objectives of the Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA);
- (b) the details of requests/proposals received from various States and Union Territories under the scheme and the funds allocated and released alongwith funds utilised thereunder during 11th Five Year Plan, State /UT-wise and year-wise;
- (c) the effectiveness of the scheme indicating the progress/achievements made thereunder alongwith the number of Elected Women Representatives (EWRs) and Elected Youth Representatives (EYRs) empowered and connected/networked with each other during the said period, State / UT -wise;
- (d) the mechanism of the Government to monitor the implementation and ensure proper utilisation of funds under the scheme;
- (e) whether the Government proposes to revise the scheme to make it more effective; and
- (f) if so, the details thereof?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) PMEYSA aims to empower Elected Women Representatives (EWRs) by knitting them into networks and through group action so that their participation and representation on local governance issues improves. The scheme aims to enable them to articulate their problems as women Panchayat leaders and discuss issues regarding the institutional mechanisms for their empowerment, to build the confidence and capacity of EWRs, so that they get over the institutional, societal and political constraints that prevent them from active participation in rural local self governments and to enable them to come up with a charter of issues to be mainstreamed into policy and advocacy support so that their concerns are addressed by the process of development adopted by the State and the three-tier Panchayat system. Activities under PMEYSA include holding State Sammelans and Divisional/ District level Sammelans of EWRs, formation of their associations, setting up of State support Centres and sensitization programmes for EWRs and Elected Youth Representatives (EYRs).

(b) All valid proposals received from the States have been sanctioned. The detail of funds sanctioned to the States / UTs, from the year 2007-08 to 2011-12 is at Annex-I.

(c) As per the information received, under the Scheme, 23 States have formed Core Committee and organized State Level Sammelans; 14 State Support Centers have been established; 807 batches (comprising of around 35 EWRs/EYRs in each batch) attended training & sensitization programmes conducted in 12 States; 131 Divisional Level Sammelans have been organized in 16 States; and State level associations of EWRs/EYRs have been formed in 10 States. The statement containing State-wise details of activities held under the scheme is at Annex-II.

(d) In order to ensure that the programme is implemented effectively, the Central Government monitors through progress reports, utilisation certificates, audit reports, periodic communication, meeting/workshops etc.

(e) No such decision has been taken.

(f) Does not arise.